

(b) whether the income of each family has increased correspondingly.

(c) whether Government have received representations from the Delhi Administration or from private persons against this price rise; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) A comparative statement showing the increase in prices made by the Delhi Milk Scheme and those of foodgrains supplied as rationed articles is laid on the Table of the House. [Placed in Library. See No. LT-75/68.] No precise data regarding increase in the expenditure of each family is available.

(b) Data not available, but this is not likely.

(c) No representation has been received from Delhi Administration. Some representations have been received from private persons against increase in price of milk.

(d) 1. Beriwalj Bagh Welfare Association, Delhi.

2. S. G. Vaswani, Delhi.

3. Maulana Ishaq Sambhali, Delhi.

4. Shri Kedar Nath Sahni, Delhi.

5. Shri Ishar Das, Delhi.

6. South Delhi Welfare Association, New Delhi.

7. Netaji Nagar Govt. Employees Welfare Association.

8. Delhi Hindustan Merchants Association Delhi.

RICE MILLS IN CO-OPERATIVE SECTOR

603. SHRI K. SURYANARAYANA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the amount advanced by the National Cooperative Development Corporation of India to the various Cooperative Societies with their names for the establishment of rice mills on cooperative basis in various States and their capacities since 1964; and

(b) whether Government are aware that several mills are not working to their full capacities for want of funds; and

(c) if so, whether the Reserve Bank of India and the Food Corporation of India have any scheme under consideration to assist these mills with necessary funds?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY):

(a) No amount was advanced by the National Cooperative Development Corporation directly to any cooperative societies. However, the Corporation has provided financial assistance to State Governments of the order of Rs. 1001.38 lakhs for the establishment of 524 m. cooperative rice mills since 1964 as listed in the statement laid on the Table of the House. [Placed in Library. See No. LT-76/68] The rice mills sanctioned in the cooperative sector are on an average of the capacity of 1 ton of paddy per hour each.

(b) According to information received from State authorities, cooperative rice mills are not working to their full capacity for want of funds in two States, viz. Madhya Pradesh and Andhra Pradesh.

(c) The Reserve Bank of India has no such scheme. However, the Food Corporation of India have offered to provide working capital finance to cooperative rice mills in Madhya Pradesh and Andhra Pradesh on certain conditions.

MODERN RICE MILLS

604. SHRI K. SURYANARAYANA: Will the Minister of FOOD AND AGRICULTURE be pleased to state: